

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 973**

**TO BE ANSWERED ON THE 13<sup>TH</sup> DECEMBER, 2022/AGRAHAYANA 22, 1944  
(SAKA)**

**CRIMINAL CASES**

**†973. SHRIMATI VEENA DEVI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether there has been increase in various types of crimes such as theft, dacoity, robbery, rape, child kidnapping across the country in the recent years;**

**(b) if so, the details thereof and total number of such cases reported separately during the last three years and the current year, State-wise including Bihar;**

**(c) whether there has been sharp rise in various types of crimes committed in State of Bihar in recent years; and**

**(d) whether any stringent action plan has been chalked out by the Government in consultation with the State Governments to stop these crimes and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2021. State-wise details of cases of crime on theft, dacoity, robbery, rape and child kidnapping, including for the State of Bihar, during 2019, 2020 & 2021 are given in Annexure. The data does not show any such trend.**

**(d): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. The State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. However, the Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law.**

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**State/UT-wise Cases Registered under Rape, Theft, Robbery, Dacoity and Kidnapping & Abduction during 2019, 2020 and 2021 as per NCRB data**

SL	State/UT	Rape			Theft			Robbery			Dacoity			Kidnapping and Abduction of Children		
		2019	2020	2021	2019	2020	2021	2019	2020	2021	2019	2020	2021	2019	2020	2021
1	Andhra Pradesh	1086	1095	1188	11301	9508	11831	310	237	259	40	39	74	521	487	487
2	Arunachal Pradesh	63	60	83	489	395	745	76	48	50	15	7	7	61	41	52
3	Assam	1773	1657	1733	16478	14391	17351	1944	1577	1885	198	198	188	3742	2312	2704
4	Bihar	730	806	786	34971	31982	38277	2398	1902	2422	391	222	267	6318	3539	3918
5	Chhattisgarh	1036	1210	1093	7110	6040	8080	439	458	553	50	85	73	2573	1935	2612
6	Goa	72	60	72	515	398	565	11	13	27	3	2	1	50	35	44
7	Gujarat	528	486	589	14282	9487	10662	1035	498	560	208	138	121	1450	960	1210
8	Haryana	1480	1373	1716	25792	20657	27011	620	657	692	153	151	156	1810	1488	2050
9	Himachal Pradesh	359	331	358	477	347	475	12	8	8	1	2	3	411	312	393
10	Jharkhand	1416	1321	1425	10441	9470	9504	666	652	693	134	119	124	565	505	583
11	Karnataka	505	504	555	18840	13871	17140	1865	1354	1618	226	194	188	2640	1936	2546
12	Kerala	2023	637	771	3401	2418	3119	741	610	780	87	69	64	280	200	259
13	Madhya Pradesh	2485	2339	2947	29270	23716	30503	1290	994	1165	85	65	84	9281	7058	9137
14	Maharashtra	2299	2061	2496	96517	55730	67218	7763	5054	6067	615	473	623	10704	7392	9555
15	Manipur	36	32	26	877	659	918	2	3	8	7	0	0	63	35	36
16	Meghalaya	102	67	75	752	711	727	83	54	69	40	23	26	71	50	63
17	Mizoram	42	33	26	1057	676	1081	7	8	21	0	1	2	2	3	2
18	Nagaland	8	4	4	378	386	428	28	23	16	1	0	2	33	5	10
19	Odisha	1382	1211	1456	10766	10412	13024	2492	2162	2814	401	307	355	4602	3915	5187
20	Punjab	1002	502	464	7562	6401	8418	91	102	107	25	39	43	1331	1032	1440
21	Rajasthan	5997	5310	6337	40815	28695	34873	1421	1155	1485	107	76	78	3132	2769	3593
22	Sikkim	11	12	8	32	29	32	3	4	6	2	0	0	51	31	38
23	Tamil Nadu	362	389	422	15684	12492	14274	2444	2023	2558	113	128	111	319	252	259
24	Telangana	873	764	823	12477	9475	14017	505	349	464	45	32	42	1223	1258	1748
25	Tripura	88	79	61	502	353	361	21	4	17	8	3	7	119	99	106
26	Uttar Pradesh	3065	2769	2845	50197	33250	40944	2241	1633	1909	124	120	130	7797	5513	6814
27	Uttarakhand	526	487	534	1830	1458	2195	175	128	174	18	6	14	493	365	239
28	West Bengal	1068	1128	1123	12163	9242	9232	278	318	318	37	53	52	3455	7079	6394
	<b>TOTAL STATE(S)</b>	<b>30417</b>	<b>26727</b>	<b>30016</b>	<b>424976</b>	<b>312649</b>	<b>383005</b>	<b>28961</b>	<b>22028</b>	<b>26745</b>	<b>3134</b>	<b>2552</b>	<b>2835</b>	<b>63097</b>	<b>50606</b>	<b>61479</b>
29	A&N Islands	13	2	15	32	25	20	0	0	2	0	1	0	26	6	6
30	Chandigarh	112	60	74	908	614	757	33	23	17	4	1	6	153	112	149
31	D&N Haveli and Daman & Diu+	4	4	3	87	47	64	9	7	11	0	2	3	32	19	46
32	Delhi	1253	997	1250	245985	177439	199981	1956	1963	2333	15	9	26	5537	3748	5053
33	Jammu & Kashmir*	223	243	315	1923	2064	2397	73	70	104	1	5	3	285	293	478
34	Ladakh	-	2	2	-	2	10	-	0	0	-	0	0	-	0	0
35	Lakshadweep	0	3	0	19	9	7	0	0	0	0	0	0	0	1	0
36	Puducherry	10	8	2	484	323	408	20	16	12	3	3	4	0	0	34
	<b>TOTAL UT(S)</b>	<b>1615</b>	<b>1319</b>	<b>1661</b>	<b>249438</b>	<b>180523</b>	<b>203644</b>	<b>2091</b>	<b>2079</b>	<b>2479</b>	<b>23</b>	<b>21</b>	<b>42</b>	<b>6033</b>	<b>4179</b>	<b>5766</b>
	<b>TOTAL (ALL INDIA)</b>	<b>32032</b>	<b>28046</b>	<b>31677</b>	<b>674414</b>	<b>493172</b>	<b>586649</b>	<b>31052</b>	<b>24107</b>	<b>29224</b>	<b>3157</b>	<b>2573</b>	<b>2877</b>	<b>69130</b>	<b>54785</b>	<b>67245</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*1 Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

